

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1904  
ANSWERED ON:04.08.2003  
AGRICULTURAL INSURANCE COMPANY  
NARESH KUMAR PUGLIA;RAMESH CHAND TOMAR

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether Agricultural Insurance Company of India Ltd. has started functioning;
- (b) if so, the details thereof alongwith its Chairman and Members of Board of Directors;
- (c) the details of organisational structure or proposed posts likely to be created in the Company; and
- (d) the manner in which it is likely to be helpful to the farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)&(b): Yes, Sir. The Agriculture Insurance Company of India Ltd. (AICI) was incorporated on December 20, 2002. The Insurance Regulatory and Development Authority (IRDA) has given `in principle` approval for transacting crop insurance business, and AICI has started functioning from April, 2003. The composition of the Board of Directors of the AICI is given as under:-

Chairman-cum-Managing Director	- 1
Nominee of GIC	- 1
Nominee of 4 public Sector Insurance Companies	- 4
Nominee of NABARD	- 1
Representative of Ministry of Finance	- 1
Representative of Ministry of Agriculture	- 1
Financial/Accounting/IT Expert	- 1
Agricultural Economist/Statistics/Marketing/Research experts	- 2

Total - 12

(c): Presently, the existing structure of the Crop Insurance Cell of the GIC having 16 offices in India is working for the AICI on `as is where is` basis. The Organisational structure of the AICI has not been finalized.

(d): The AICI has been set up to provide risk cover to farmers in the form of Crop Insurance and other allied activity insurance.